## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

CRMC No. 120/2016 IA No. 01/2016 IA No. 02/2016

Pinky Jain

...Applicant(s)/Petitioner(s)

Through: Mr. Mohd. Irfan Khan, Advocate

vice Mr. S.S Ahmed, Advocate.

v/s

State of Jammu and Kashmir and others ... Non-applicant/Respondent

Through:- Ms. Monika Kohli, Advocate.

## Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Adjourned at the request of learned counsel for the petitioner. List on 09.07.2020.

(PUNEET GUPTA)
JUDGE

Jammu 20.05.2020 Tarun